

**FORM A
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF TAURIAN ENGINEERING PRIVATE LIMITED

RELEVANT PARTICULARS

1.	NAME OF CORPORATE DEBTOR	TAURIAN ENGINEERING PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	12/08/1999
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar Of Companies, Mumbai, Maharashtra
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U51397MH1999PTC121267
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	63, 3rd Floor, 107, Anand Ashram, Dr R. G. Thadani Marg, Poddar Hospital, Worli, Mumbai, MH 400018
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	DATE OF ORDER :- 11.07.2022 DATE OF INTIMATION TO IRP :- 19.07.2022
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	180 days from the Insolvency Commencement Date i.e. 06.01.2023
8.	NAME AND THE REGN NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	NAME: Mr. Kunal Jayant Waje REGN NO.: IBBI/IPA-001/IP-P02472/2021-2022/13815
9.	ADDRESS AND E-MAIL OF THE INTERIM RESOLUTION PROFESSIONAL AS REGISTERED WITH THE BOARD	Reg. Address: Plot no. 26, Snehal Bunglow, Gokulwadi ,Shrirang Nagar, Gangapur Road,Near Rathi-Amrai, Nashik, Maharashtra Email: ipkunalwaje@gmail.com teplmum2022@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL	Reg. Address: Plot no. 26, Snehal Bunglow, Gokulwadi ,Shrirang Nagar, Gangapur Road,Near Rathi-Amrai, Nashik, Maharashtra Email: ipkunalwaje@gmail.com
11.	LAST DATE OF SUBMISSION OF CLAIMS	01 st August 2022
12.	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUB-SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	Not applicable
13.	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORISED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES FOR EACH CLASS)	Not applicable
14.	a. RELEVANT FORMS AND b. DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT	(a) www.ibbi.gov.in/downloadingform.html (b) https://ibbi.gov.in/en/ips-register/registered-ips

Notice is hereby given that National Company Law Tribunal has ordered the commencement of corporate insolvency resolution process of **TAURIAN ENGINEERING PRIVATE LIMITED** on **11th JULY 2022**.

The creditors of **TAURIAN ENGINEERING PRIVATE LIMITED** are hereby called upon to submit their claims with proof **on or before 01st AUGUST 2022** to the interim resolution professional at the address mentioned

against item 10.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or by electronic means. The proof of claims is to be submitted as per following specified forms:-

- Form B- Claims by Operational Creditors
- Form C- Claims by Financial Creditors
- Form D- Claims by Workmen & Employees
- Form E- Claims by Authorized Representative of Workmen & Employees
- Form F- Claims by Creditors (Other than Financial Creditors and Operational Creditors)

In order to get a copy of the form, you may download the above mentioned forms from the website www.ibbi.gov.in. Submission of false or misleading proofs of claim shall attract penalties.

Date: **21 July 2022**

Place: **MUMBAI**




Sd/-
(KUNAL JAYANT WAJE)

Interim Resolution Professional

TAURIAN ENGINEERING PRIVATE LIMITED

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